

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

Item No. 125  
Appeal No. 830/252/ND/2019

**Under Section: 252**

**In the matter of:**

Pr. Commissioner of Income Tax-6	...	<b>Appellant</b>
Vs		
ROC, M/s Neha Export Ltd. & Ors.	...	<b>Respondent</b>

**Order delivered on 11.03.2020**

**CORAM**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (JUDICIAL)**

For the Appellant	:	
For the ROC	:	Mr. M. Yadhubhushan Rao, AROC
For the IT Dept.	:	

**ORDER**

None for the appellant. In the interest of Justice, matter is adjourned to 18.05.2020.

**Sd/-**

**(ABNI RANJAN KUMAR SINHA)  
MEMBER (JUDICIAL)**

MD SADDAM